

FAX : 0532-2400149

REGISTERED / AD

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001

Dated: 30/05/2016

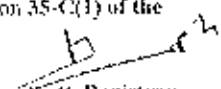
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/70233/2016-EX(D9) dated 25/05/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.


Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1	E/1882/2006	C.G. O. Complex-II, Kamla Nehru Nagar, Ghaziabad 201302
		Name and Address of Respondent
2		ASIATIC CONDUCTORS C-236 B.S. ROAD INDIAN AREA GHAZIABAD,

Copy To

3 Advocate(s) / Consultant(s):

SH BIPIN GARG, ADV
B-1/1289-A, VASANT KUNJ
NEW DELHI-70

4 Additional Party's Name & Address :

5 Bar Association, CESTAF, Delhi

6 Director Publications, Customs, Excise, I.P. Estate, Delhi

7 M/s Centex Publications Pvt. Ltd., 1512-B, Bhishun Pitamah Marg, New Delhi-3

8 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaidhyarani Street, T. Nagar, Chennai-17

9 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohitak Road, New Delhi-110005

10 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-35

11 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

12 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

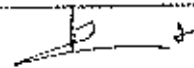
13 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

14 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

15 M/S Knowledge Processing Pvt. Ltd. (taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CHB

Ground, Near Karkardoma Court, Delhi-110032

16 C.D.R. 17 Office Copy 18 Guard File


Asstt. Registrar

**IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
REGIONAL BENCH : ALLAHABAD**

Ex. Appeal No.1882/06

Arising out of O/A No.35-CE/GZB/2006 dated 31.03.2006 passed by
Commr. (Appeals) of Central Excise & Customs, Ghaziabad

For approval and signature:

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

1. Whether Press Reporters may be allowed to see the Order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982? : No
2. Whether it should be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not? : Yes
3. Whether His Lordship wishes to see the fair copy of the Order? : Seen
4. Whether Order is to be circulated to the Departmental Authorities? : Yes

Commissioner of Central Excise, Ghaziabad

...APPELLANT(S)

VERSUS

M/s Asiatic Conductors

RESPONDENT (S)

APPEARANCE

Shri M. K. Sarangi, Joint Commr. (D.R.) for the Department
Shri Bipin Gang, Advocate for the Respondent (s)

CORAM:

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. ANIL G. SHAKKARWAR, MEMBER (TECHNICAL)

DATE OF HEARING & PRONOUNCEMENT : 25.05.2016

Final ORDER NO. 70233/2016

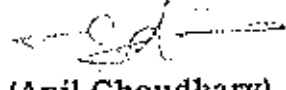


Per Mr. Anil Choudhary :

Appeal is dismissed without entering into merits, as the amount in dispute is less than Rs.10.00 lakhs, under Litigation Policy.*

(Pronounced in the open Court)


(Anil G. Shakkarwar)
Member (Technical)


(Anil Choudhary)
Member (Judicial)

mm

प्रमाणित प्रती / Certified True Copy
b → 3.6/16
सहायक पंजीकार / Asstt. Registrar
सिमावद्ध, मध्यप्रदेश का नगर नगर
अधीन अधीनस्थ / (C.R.S.T.A.T.)
38, पत्र. जी. मार्ग, इलाहाबाद-201001
38, M. G. MARG, ALAHAABAD 201001

